

Involvement and working participation by them.

Gauge Readers in C. W. C.

6099. SHRI ZAINAL ABEDIN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that gauge readers working in the Central Water Commission have been categorised as regular and work-charged;

(b) if so, the when such categorisation has come into force;

(c) the criteria followed in categorising the gauge readers; and

(d) the pay scales of these categories of gauge readers?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). Prior to 22nd April 1988, Gauge Readers working in the Central Water Commission (CWC) had been categorised as regular and work-charged. With effect from 22nd April 1988, the category of work-charged Gauge Reader has been merged with the category of Khalasi.

(d) They pay scale of Gauge Readers in the regular establishment in CWC is Rs 775-1025. The pay scale of Khalasi, the category in which work-charged Gauge Readers have been merged, is Rs. 750-940.

Telecom Corporations for Calcutta and Madras

6100. SHRI R. DHANUSKODI
ATHITHAN:
SHRI VIJAY NAVAL PATIL:
SHRI P. G. NARAYANAN:
DR. ASIM BALA:

SHRI SANAT KUMAR
MANDAL:
SHRI RUPCHAND PAL:
SHRI GOVINDRAO NIKAM:
SHRI R. SURENDER
REDDY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it has been decided to convert Madras, Calcutta and Andhra Telecom circles into public sector corporations on the lines of the Mahanagar Telephone Nigam Limited;

(b) if so, the reasons and details thereof; and

(c) the time by which the Corporations are likely to start functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) No, Sir. However, the Athreya Committee Report on reorganisation of Telecom Department is under the consideration of the Government, wherein it has been recommended that the Department of Telecommunication should be restructured into 6 Public Corporations, namely, India Telecom Operating Corporation as holding Company, 4 zonal corporations with Headquarters at Delhi, Bombay, Calcutta and Madras and one Long Distance Corporation with Headquarters at Hyderabad

(b) and (c). Does not arise in view of the reply in part (a) above.

Sriram Sagar Canal, A. P.

6101. SHRI DHARMABHIKSHAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government propose to